

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2016**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>M A I N C A S E S :-</b>	01.07.2016									31.07.2016
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	8512	0	0	39	39	0	0	38	38	8513
2	CIVIL SECOND APPEAL	4226	0	0	26	26	0	0	30	30	4222
3	EXECUTION FIRST APPEAL	43	0	0	0	0	0	0	0	0	43
4	EXECUTION SECOND APPEAL	9	0	0	0	0	0	0	0	0	9
5	CIVIL MISC. APPEAL	23319	0	18	900	918	0	7	1790	1797	22440
6	CIVIL REVISION	436	0	0	9	9	0	0	31	31	414
7	CIVIL REVIEW	823	0	9	8	17	0	4	5	9	831
8	INCOME TAX REFERENCE	22	0	0	0	0	0	2	0	2	20
9	OTHER TAX REFERENCE	125	0	8	0	8	0	7	0	7	126
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	11	0	0	0	0	0	2	0	2	9
12	INCOME TAX APPEAL	2000	0	64	0	64	0	159	0	159	1905
13	WEALTH TAX APPEAL	52	0	0	0	0	0	0	0	0	52
14	SALES TAX REVISION	1082	0	0	32	32	0	0	0	0	1114
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	111	0	0	4	4	0	0	3	3	112
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	31	0	0	0	0	0	0	0	0	31
19	COMPANY APPLICATION	247	0	0	9	9	0	0	10	10	246
20	COMPANY SUIT	3	0	0	1	1	0	0	1	1	3
21	COMPANY LIQUIDN. CASES	43	0	0	0	0	0	0	0	0	43
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	69	0	1	0	1	0	2	0	2	68
24	SPECIAL APPEAL (WRITS)	3537	0	150	0	150	0	153	0	153	3534
25	CIVIL CONTEMPT	1927	0	13	188	201	0	18	300	318	1810
26	CIVIL WRITS	55239	0	327	1524	1851	0	96	1256	1352	55738
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	653	0	0	6	6	0	1	21	22	637
	<b>TOTAL (A)</b>	<b>102528</b>	<b>0</b>	<b>590</b>	<b>2746</b>	<b>3336</b>	<b>0</b>	<b>451</b>	<b>3485</b>	<b>3936</b>	<b>101928</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	1	0	0	0	0	0	0	0	0	1
2	CRIMINAL APPEAL	19107	0	24	98	122	0	19	40	59	19170
3	CRIMINAL REVISION	5784	0	0	221	221	0	0	121	121	5884
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9177	0	0	809	809	0	0	366	366	9620
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1855	0	0	1688	1688	0	0	1531	1531	2012
6	CRIMINAL CONTEMPT	24	0	0	0	0	0	1	0	1	23
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	63	0	34	0	34	0	49	0	49	48
9	CRIMINAL LEAVE TO APPEAL	847	0	10	42	52	0	0	20	20	879
10	CRIMINAL WRITS	445	0	0	47	47	0	0	25	25	467
	<b>TOTAL (B)</b>	<b>37304</b>	<b>0</b>	<b>68</b>	<b>2905</b>	<b>2973</b>	<b>0</b>	<b>69</b>	<b>2103</b>	<b>2172</b>	<b>38105</b>
	<b>TOTAL (A+B)</b>	<b>139832</b>	<b>0</b>	<b>658</b>	<b>5651</b>	<b>6309</b>	<b>0</b>	<b>520</b>	<b>5588</b>	<b>6108</b>	<b>140033</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	177	0	0	13	13	0	0	8	8	182
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	131	0	0	11	11	0	0	21	21	121
4	CRIMINAL TRANSFER	95	0	0	5	5	0	0	8	8	92
	<b>TOTAL (C)</b>	<b>404</b>	<b>0</b>	<b>0</b>	<b>29</b>	<b>29</b>	<b>0</b>	<b>0</b>	<b>37</b>	<b>37</b>	<b>396</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>140236</b>	<b>0</b>	<b>658</b>	<b>5680</b>	<b>6338</b>	<b>0</b>	<b>520</b>	<b>5625</b>	<b>6145</b>	<b>140429</b>